

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF DECEMBER-2024

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | DATE DECISION | OF DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OF DATE EXECUTIO N /N DECREE | OF NUMBER OF DAYS FOR EXECUTION OF | ACT SECTION | |
|---------|--|----------|--|-------------------|--------------------|----------------------|--|---|-------------------------|---------------|----------------------|--|-------------------------------------|------------------------------|------------------------------------|-------------|-------------------|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-871/2023 | 29.05.2023 | UCO BANK VS. SANTOSH KUMAR MISHRA | SH. SUNIL KUMAR AND SH. ROOPESH SHARMA | 9315971342 & 8826938391 | 02.12.2024 | 553 | Yes | Contested | | | | Suit for Recovery |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-2453/2022 | 05.11.2022 | WOLTERS KLUWER INDIA PVT. LTD. VS. AMIT BOOK CO. LTD. | SH. SUSHANT SINGHAL AND SH. NISHANT JHA | 9268917477 & 9968464658 | 07.12.2024 | 763 | Yes | Contested | | | | Suit for Recovery |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-172/2024 | 30.01.2024 | M/S. BANWARI LAL ARORA VS. TROVICA FOODS & BEVERAGES PVT. LTD. | SH. DEVANSHU SHARMA | 9310316497 & 9810815164 | 09.12.2024 | 314 | Yes | Contested | | | | Suit for Recovery |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-1046/2023 | 18.07.2023 | RAJESH KUMAR GUPTA VS. MUNICIPAL CORPORATION OF DELHI | SH. MOHIT SINGHAL AND SH. MOHIT SHARMA | 9560673438 & 9643824994 | 16.12.2024 | 517 | Yes | Contested | | | | Suit for Recovery |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-2250/2022 | 26.09.2022 | LOKDHUN TELEMEDIAL PVT. LTD. VS. SHREE DURGA MULTITRADE PVT. LTD. | SH. PARVEEN KUMAR AND SH. MANISH BATRA | 9654124598 & 9717639671 | 18.12.2024 | 814 | Yes | Contested | | | | Suit for Recovery |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-1199/2022 | 05.05.2022 | M/s. NORTHEX & CO. VS. SUMANJEET KAUR | SH. GAURAV ARORA AND SH. ABHINAV SHARMA | 9718376190 & 9818817346 | 20.12.2024 | 960 | Yes | Contested | | | | Suit for Recovery |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | 306 | CS (COMM)/ | 4590/2021 | 09-11-2021 | RAVINDER KUMAR WADHWA Vs MUNICIPAL CORPORATION OF DELHI | SATYENDRA KUMAR SINGH | 9811161525 | 04-12-2024 | 1121 | NIL | CONTESTED | NIL | NIL | RECOVERY | |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM2057/2022 | 27.08.2022 | M/S ADITYA INFOTECH LIMITED VS V. CHANDRA | AMIT KUMAR SINGH | 9871291420 | 05.12.2024 | 831 | Yes | DECREE | | | | Suit for Recovery |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM817/2023 | 18.05.2023 | SUSHANT SHYAM VS AMRIT LAL KANWAR LAL | AJAY BAHL | 9811222542 | 10.12.2024 | 572 | Yes | DECREE | | | | Suit for Recovery |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 1131/2023 | 07.08.2023 | M/S SUPRABHATI ELECTRIC CO. VS LAKSHMI BANSAL | RAKESH SHUKLA | 9899454835 | 12.12.2024 | 493 | Yes | DECREE | | | | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 151/2024 | 25.01.2024 | GOYAL PUBLISHER & DISTRIBUTION VS M/S NCBA EXPORTS PVT.LTD. | RAJESH SHARMA | 9313081480 | 16.12.2024 | 326 | Yes | DECREE | | | | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | OMPT(COMM) 02/2024 | 15.07.2024 | PAWAN KUMAR CHOUHAN VS M/S FITJEE LTD.& ANR | SANJAY SHARMA | 9972890071 | 20.12.2024 | 158 | YES | DISPOSED OFF | | | | |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | 304 EXTENSION BLOCK THO DELHI | RECOVERY | CS (COMM)/848/2022 | 09-03-2022 | KAMINI BHATIA PROP. OF M/S MAHIMA HERBS Vs M/S RATAN CHANDRA SPICES AND FOOD PRODUCT PVT LTD | MOHD. SUHAIB | 9871701758 | 03-12-2024 | 910 DAYS | YES | CONTESTED | NIL | NIL | RECOVERY | |

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|---------|---|----------|---------------------------------|---------------|------------------------|----------------------|---|---------------------|------------------------------------|---------------|----------------------|--|-------------------------------------|----------------------------|--------------------------------|----------------------------|
| | | | 305 EXTENSION BLOCK TH DELHI | RECOVERY | CS (COMM)/277/2023 | 14-02-2023 | MANISH MITTAL AND SH. ANR Vs KANWAR PREET SINGH | Tripathi | 9818444096 | 17-12-2024 | 672 DAYS | YES | CONTESTED | NIL | NIL | RECOVERY |
| | | | 306 EXTENSION BLOCK TH DELHI | RECOVERY | CS (COMM)/1260/2023 | 22-09-2023 | RAKESH BANSAL Vs CANARA BANK | SH. NITESH MEHRA | 9953652710 | 18-12-2024 | 453 DAYS | YES | CONTESTED | NIL | NIL | RECOVERY |
| | | | 307 EXTENSION BLOCK TH DELHI | ARBITRATION | OMP (T) (COMM.)/3/2024 | 29-07-2024 | RAMAKANT GUPTA Vs M/S FIITJEE LTD. | Sanjay Sharma | 9972890071 | 09-12-2024 | 133 DAYS | NO | CONTESTED | NIL | NIL | RECOVERY |
| 5 | SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | NIL | | | | | | | | | | | | | |
| 6 | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL | CS (COMM) | 47/2023 | 06.01.2023 | 2023 | CANARA BANK VS. RAM KUMAR SHARMA | SH. ANUJ AGGARWAL | 9999490798 | 09.12.2024 | 703 DAYS | YES | Contested | NA | NA | SUIT FOR RECOVERY OF MONEY |
| | | | CS (COMM) | 2436/2022 | 01.08.2024 | 2024 | MANMOHAN SINGH WADHWA CONSTRUCTIONS PVT. LTD. VS. MCD | SH. A.K. TRIVEDI | 9871441764 | 24.12.2024 | 783 DAYS | YES | Contested | NA | NA | SUIT FOR RECOVERY OF MONEY |
| | | | CS (COMM) | 76/2024 | 27.08.2024 | 2024 | M/S. AMAR ALPHAGEN ENTERPRISES VS. M/S. KETASAAL RETAILS LLP | SH. DEEPAK VASHISHT | 9811217875 | 24.12.2024 | 119 DAYS | YES | Contested | NA | NA | U/S 34 OF ARBITRATION ACT |
| 7 | SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | 302 | cs(comm) | 298/2023 | 2023 | DHRUV GARG VS MITHLESH SHARMA | VS RAJEEV CHAUHAN | 9891467200 | 23.12.2024 | 675 | NA | CONTESTED | NA | NA | RECOVERY |
| | | | 302 | CS(COMM) | 478/2023 | 2023 | SAI ENTERPRISES VS PROLINE BEAUTY AND WELLNESS PVT. LTD. | VS DEEPAK MAHAJAN | 9811628706 | 24.12.2024 | 648 | NA | CONTESTED | NA | NA | RECOVERY |
| | | | 302 | COUNTER CLAIM | 28/2023 | 2023 | M/S PROLINE BEAUTY AND WELLNESS VS M/S SAI ENTERPRISES | VS DEEPAK SYADAV | 999980081 | 24.12.2024 | 575 | NA | CONTESTED | NA | NA | RECOVERY |
| 8 | SH. GORAKH NATH PANDEY DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 308 EXTENSION BLOCK TH | RECOVERY | cs-1188/23 | 2023 | punjab national bank vs sarah mustafa & sarah hasan | vs NA | NA | 03.12.2024 | 465 | NO | CONTESTED | NIL | NIL | RECOVERY |
| | | | 308 EXTENSION BLOCK TH | RECOVERY | cs-1357/23 | 2023 | haryana paper converting industries vs himanshu publication its | vs NA | NA | 10.12.2024 | 423 | NO | CONTESTED | NIL | NIL | RECOVERY |
| | | | 308 EXTENSION BLOCK TH | RECOVERY | cs-901/24 | 2024 | vipin kumar vs mcd | vs NA | NA | 20.12.2024 | 122 | NO | CONTESTED | NIL | NIL | RECOVERY |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | CENTRAL | 309 THIRD FLOOR EXTENTION BLOCK | CS | CS/COMM./472/2023 | 2023 | M/S STAR EDUCATIONAL BOOKS DISTRIBUTOR PVT.LTD. Vs SHWETA JAIN | VS YOGENDER GAUTAM | 9810668042, 8287177965, 8178494317 | 12/06/24 | 630 | | CONTESTED | | | |

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| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS | CS/COMM./268/2024 | 20/02/2024 | Jaspal Singh Vs Ranjeet Singh | MOHIT BATRA & SAKELTI GAKHAR | 99118931009650838589 | 12/11/24 | 295 | | CONTESTED | | | |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS | CS/COMM./1193/2020 | 30/11/2019 | CANARA BANK VS KARUR VYSYA BANK | ANJU JAIN & HITESH SACHAR | 89891966005 | 12/12/24 | 1839 | | CONTESTED | | | |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 307 | Civil | CS (COMM)/3005/2021 | 18/01/24 | SANDEEP JAIN Vs MUNICIPAL CORPORATION OF DELHI | Saroj kumar Jha | 9818701001 | 18/12/24 | #MACRO? | Yes | Contested | 18/12/24 | 0 | |
| | | | 307 | Civil | CS (COMM)/1387/2023 | 19/10/23 | KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI | Satyendra Singh | 9811161525 | 10/12/24 | #MACRO? | Yes | Contested | 10/12/24 | 0 | |
| | | | 307 | Civil | CS (COMM)/1416/2022 | 02/06/22 | SH. AZAM ALI Vs SH. PANKAJ JAJORIA | Sunil Kapoor | 8287605132 | 23/12/24 | #MACRO? | Yes | Contested | 23/12/24 | 0 | |
| | | | 307 | Civil | CS (COMM)/1604/2023 | 18/12/23 | SEEMA Vs NAVARAM | Anant Rao | 9999421467 | 11/12/24 | #MACRO? | Yes | Contested | 11/12/24 | 0 | |

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|---------|---|----------|----------------|-------------|----------------------|----------------------|--|---------------------------|------------------------|---------------|----------------------|--|-------------------------------------|-----------------------------|------------------------|---------------------|---|
| 11 | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | COURT ROOM 310 | OMP (COMM.) | OMP (COMM.)/116/2019 | 19.11.2019 | JAGDAMBA SALES CORPORATION Vs. STATE GNCT OF DELHI | Ramesh Kumar | - | 13.12.2024 | 1851 | - | Contested | - | - | - | Arbitration petitions and Objections--34 |
| | | | COURT ROOM 310 | OMP (COMM.) | OMP (COMM.)/81/2019 | 28.08.2019 | VIJAY PANCHOLI Vs. ASHOK KUMAR AGGARWAL | Laxman Singh | - | 19.12.2024 | 1940 | - | Contested | - | - | - | Arbitration and Conciliation Act 1940--34 |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/647/2021 | 22.02.2021 | UTTAM KUMAR PANSARI PROP M/S SANSKRITI TRADERS Vs UTTARA FOODS AND FEEDS PVT LTD | Ankit Kalra | - | 03.12.2024 | 1380 | - | Contested | - | - | - | Recovery of Money--2(1)(c) |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/1082/2023 | 22.07.2023 | M/S TEAMGLOBAL LOGISTICS PVT LTD. Vs M/S PRIME RIGS LTD | Deepak Mishra | KI- | 04.12.2024 | 501 | - | Contested | - | - | - | Civil Procedure Code--ORDER-VI |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/5322/2021 | 16.12.2021 | R.S. ALLOYS Vs EXCEL HI-TECH PVT. LTD. Vs EXCEL HI-TECH PVT. LTD. | Amit Kumar | - | 06.12.2024 | 1086 | - | Contested | - | - | - | Recovery of Money--2(1)(c)(ii) |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/936/2024 | 30.08.2024 | KRISHAN KUMAR GUPTA Vs MCD | Satyendra kumar singh(P), | - | 10.12.2024 | 102 | - | Contested | - | - | - | Recovery of Money--2(1)(c)(ii) |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 401 | OMP (COMM.) | 84/2024 | 23-09-2024 | ARUN KUMAR DESHWAL Vs PRADEEP GUPTA | SAYANTANI BASAK | 8240300654 | 02.12.2024 | 70 | - | - | - | - | - | - |
| | | | 401 | OMP (COMM.) | 18/2021 | 27-02-2021 | UNION OF INDIA Vs M/S TOMAR AND COMPANY | VINOD KUMAR RAI | 9811603482 | 09.12.2024 | 1381 | - | - | - | - | - | - |
| | | | 401 | CS (COMM) | 1644/2019 | 30-08-2019 | M/S BIOTECH Vs M/S SHREE NATHJEE PHARMACEUTICALS AND ANR. | S.N.K. VERMA | 9717345273 | 20.12.2024 | 1939 | - | - | - | - | - | - |
| 13 | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 302 | CS(COMM) | 622/2019 | 03.05.2019 | PRERIT GUPTA VS SANJIV VERMA | VIBHOR GUPTA | 9810276587 | 18.12.2024 | 2056 | NA | CONTESTED | NA | NA | NA | SUIT FOR RECOVERY |
| | | | 302 | CS(COMM) | 2369/2022 | 19.10.2022 | M/S ORIENT LINKS PVT LTD. VS RUPAM JHA | MAHESH SHARMA | 9810493325 | 10.12.2024 | 760 | NA | CONTESTED | NA | NA | NA | SUIT FOR RECOVERY |
| | | | 302 | CS DJ | 5733/2018 | 01.08.2018 | UNION BANK OF INDIA VS RAM AVTAR | SAMARENDRA KUMAR | 9999114922 | 24.12.2024 | 2337 | NA | CONTESTED | NA | NA | NA | SUIT FOR RECOVERY |
| | | | 302 | CS(COMM) | 79/2024 | 13.01.2020 | S.K. EDUCATION APNA VS BACHPAN PLAYWAY SCHOOL | ROHIT WASHISHT | - | 21.12.2024 | 1804 | NA | CONTESTED | NA | NA | NA | SUIT FOR PERMANENT INJUNCTION |
| 14 | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | CS | CS (COMM)/507/2022 | 10-06-2022 | M/S SECURE MOBILE INDIA Vs M/S BRADSHARMA(P), AUTOMOTIVE PVT LTD AND ANR | ANKUR SHARMA(P), | 9871770767 | 11-12-2024 | 915 | Yes | DISMISSED MERITS | ON | Nil | Nil | |
| | | | | CS | CS (COMM)/184/2020 | 09-07-2020 | M/S AM INFOMATICS PVT LTD Vs LOVE CHAUHAN | KAPIL GUPTA(P), | 9873164160 | 21-12-2024 | 1626 | Yes | DEGREE | Nil | Nil | | |

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| | | | | CS | CS (COMM)/451/2019 | 21-09-2019 | GALAXY OFFICE CHAIR Vs DESIGN AND ORGANISE | RADHA RANI AND DHAUNI(P), | 9999498856 | 23-12-2024 | 1920 | Yes | DECREE | Nil | Nil | |
| | | | | CS | CS (COMM)/692/2021 | 23-12-2021 | M/S KARMER ELECTRONICS PACIFIC PVT LTD Vs C S DIREKT EVENTS AND EXHIBITIONS PVT LTD | KARTIKEY ANAYAR(P), | 9560405505 | 24-12-2024 | 1097 | Yes | DECREE | Nil | Nil | |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST | | CS COMM | CS (COMM)/573/2021 | 22-11-2021 | M/S OKAYA POWER P. LTD. Vs M/S BRIGHTS AUTOZONE P. LTD. | SUKHMANI SINGH | 7302147737 | 05-12-2024 | 1109 days | No | Contested | NIL | NIL | |
| | | | | CS COMM | Counter Claim/35/2022 | 26-05-2022 | M/S BRIGHT AUTOZONE PVT. LTD Vs M/S OKAYA POWER PVT LTD | SUKHMANI SINGH | 7302147737 | 05-12-2024 | 924 days | No | Contested | NIL | NIL | |
| | | | | CS COMM | Misc DJ/731/2024 | 19-11-2024 | Spring Logistics Pvt Ltd Vs Varun Sehgal | PRASHANT DIWAN | 9811937371 | 16-12-2024 | 27 days | No | Contested | NIL | NIL | |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST | | | CS (COMM)/198/2024 | 45349 | Surinder Sethi Vs Gulshan Verma | | NOT MENTIONED | 45645 | 296 | Yes | Decree | Nil | Nil | |
| 17 | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | CIV DJ | CS (COMM)/195/2019 | 31/05/19 | VIPIN TALWAR VS M/S SVL S CONBUILD PRIVATE LIMITED | SANJAY MALHOTRA | 9810001977 | 05/12/24 | 2015 | NA | DECREED | Nil | Nil | |
| | | | | CS (COMM) | CS (COMM)/330/2023 | 11/04/23 | AXIS BANK LIMITED VS JASPINDEER SINGH | DHARAM DEV | 9810072439 | 07/12/24 | 606 | NA | JUDGEMENT | Nil | Nil | |
| | | | | CS (COMM) | Civ DJ/993/2018 | 30/08/18 | M/S SONAM FURNITURE VS M/S WOOD TECH CONSULTANTS P. LTD. AND ORS. | MUDIT SHARMA | 9582382576 | 17/12/24 | 2301 | NA | PLAINT RETURNED | Nil | Nil | |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | CS (COMM) | 83/2024 | 06-12-2024 | State Bank Of India Vs Deepak Soni | SHALINI UPADHYAY | 9899408618 | 06-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM) | 111/2024 | 09-12-2024 | Majid Khan Prop S Enterprises Vs Gagandeep Singh Kochhar Prop Grd Motors | KSUMIT ARORA | 9810760082 | 09-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM) | 554/2021 | 16-12-2024 | M/S NARULA CORPORATE RELOCATION Vs M/S KCT TRADING P. LTD. | PRATEEK JAIN | 9717528093 | 16-12-2024 | | | CONTESTED | | | |
| | | | | Counter Claim | 50/2022 | 16-12-2024 | M/S NARULA CORPORATE RELOCATION SERVICES PVT LTD Vs M/S KCT TRADING P. LTD. | NAVEEN SHARMA | 9810833833 | 16-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM) | 877/2023 | 17-12-2024 | M/s Vintage Credit And Leasing Pvt Ltd Vs Anil Kumar | GAURAV MALHOTRA | 9999797220 | 17-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM) | 156/2024 | 20-12-2024 | Ms Tikuram Associates Llp Vs Ms Alco Foods Pvt Ltd | ROHTASH KUNWAR | 9811207995 | 20-12-2024 | | | CONTESTED | | | |

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| | | | | CS (COMM) | 226/2019 | 23-12-2024 | MS SEEMA VATS Vs KOTAK MAHINDRA LIFE INSURANCE CO LTD | R.K. KOHLI | 9810340985 | 23-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM) | 78/2022 | 24-12-2024 | ARVIND RAISOLE PROPRIETOR OF ARVIND RAI Vs MEDICAL SUPERINTENDANT, ESIC HOSPITAL | VISHAL | 9871000801 | 24-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM) | 274/2023 | 24-12-2024 | M/S NEW ENTERPRISES Vs MEDICAL SUPERINTENDENT ESIC HOSPITAL | USHA PANDEY | 9868643592 | 24-12-2024 | | | CONTESTED | | | |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | CS (COMM)/413/2019 | CS (COMM)/413/2019 | 19-09-2018 | AMIT VOHRA Vs SANYOG VYAS | | | 09-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM)/414/2019 | CS (COMM)/414/2019 | 19-09-2018 | AMIT VOHRA Vs SANYOG VYAS | | | 09-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM)/776/2023 | CS (COMM)/776/2023 | 18-10-2023 | PUNJAB NATIONAL BANK THROUGH CHIEF MANAGER Vs MS. JASPREET KAUR PROP. FABLOOK | | | 20-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM)/16/2024 | CS (COMM)/16/2024 | 05-01-2024 | Ashok Bansal Vs M/s Alttime Power Systems Pvt Ltd | | | 16-12-2024 | | | CONTESTED | | | |
| | | | | CS (COMM)/121/2024 | CS (COMM)/121/2024 | 07-02-2024 | Kavita Goyal Vs Yamin | | | 18-12-2024 | | | CONTESTED | | | |
| 20 | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | 1 | CS (COMM) | 93/2023 | 08.02.2022 | JDL INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE MR. JI SEONG HONG | NISHANT KUMAR SRIVASTAVA | 9810230791 | 19.12.2024 | 685 | YES | DECREED | NIL | NIL | RECOVERY |
| 21 | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | | 25 | OMP (COMM.) | 105 / 2023 | 01.08.2023 | DELHI METRO RAIL CORPORATION VS. M/S GOEL CONSTRUCTION CO. | MR. ANKUR SCHIBBER | 9999401558 | 06.12.2024 | 494 | NA | CONTESTED | NA | NA | U/S 34 ARBITRATION & CONCILIATION ACT |
| | | | | CS (COMM.) | 92 / 2024 | 31.01.2024 | STATE BANK OF INDIA VS. NITIN SONI | MR. AMIT SINGH | 9654121578 | 07.12.2024 | 312 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY |
| | | | | CS (COMM.) | 688 / 2022 | 08.08.2022 | M/S JAILAXMI ENTERPRISES PVT. LTD. VS. M/S TENDHAWAN ELECTRONICS AND ANR. | MR. HIMANSHU M/S TENDHAWAN | 9999309222 | 18.12.2024 | 864 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY |
| | | | | CS (COMM.) | 537 / 2023 | 09.10.2023 | M/S UNOSTRUCTURES PVT. LTD. VS. SHREYAS SURENDER KUMAR SULANIA | MR. RUCHIR BATRA | 9810201615 | 21.12.2024 | 440 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY |
| | | | | CS (COMM.) | 157 / 2022 | 11.02.2022 | ARDEE MAINTENANCE SERVICES PVT. LTD. VS. PURSHOTTAM SARUP AGGARWAL HUF | MR. BIMLENDU SHEKHAR | NOT PROVIDED | 23.12.2024 | 1047 | NA | CONTESTED | NA | NA | SUIT FOR RECOVERY |
| | | | | OMP (COMM.) | 253 / 2024 | 10.07.2023 | M/S SHIV SHAKTI ENTERPRISES VS. M/S HDFC BANK LTD. | MR. VINIT GUPTA | 9899252553 | 24.12.2024 | 534 | NA | CONTESTED | NA | NA | U/S 34 ARBITRATION & CONCILIATION ACT |

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | DATE DECISION | OF DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OF DATE EXECUTIO /N DECREE | OF NUMBER OF EXECUTION OF DAYS | ACT SECTION |
|---------|---|----------|-----------------------|---|----------------------|----------------------|---|------------------------|------------------------|---------------|----------------------|--|-------------------------------------|----------------------------|--------------------------------|---|
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | | 24 | Suit for recovery | CS (COMM.)/902/2022 | 18/11/2022 | POOJA SHARMA VS ATALAVINASH BIHARI VAJPAYEKUMAR INSTITUTE OF MEDICALTRIVEDI SCIENCE | | 9871441764 | 17/12/2024 | 760 | YES | DECREED | Nil | Nil | SUIT FOR RECOVERY U/S 17 OF CPC |
| | | | | Objection petition u/s 34 of arbitration & conciliation act | OMP (COMM.)/156/2024 | 25/07/2024 | MANJU MAGAN AND ORSVIPIN KUMAR VS MS TATA CAPITALCHAUDHARY HOUSING FINANCE LTD | | 9873377373 | 18/12/2024 | 146 | NO | PETITION ALLOWED | Nil | Nil | OBJECTIO N PETITION U/S 34 OF ARBITRATI |
| | | | | Suit for recovery | CS (COMM.)/925/2022 | 26/11/2022 | GHANSHYAM SECURITY SERVICE PRIVATE LIMITED VS UNION OF INDIA | | 9910389196 | 19/12/2024 | 754 | YES | DECREED | Nil | Nil | SUIT FOR RECOVERY U/S 17 OF CPC |
| | | | | Suit for trademarks | CS (COMM.)/351/2022 | 16/04/2022 | M/S PRAKASH MASALA CO. PVT. LTD. VS ASTRON MULTIGRAIN PRIVATE LTD | | 9873377373 | 20/12/2024 | 979 | YES | DECREED | Nil | Nil | SUIT FOR TRADEMA RKS |
| | | | | Objection petition u/s 34 of arbitration & conciliation act | OMP (COMM.)/98/2020 | 25/11/2020 | GAIL INDIA LIMITED VS SHIV KUMAR DOHAREY | | 9560028080 | 24/12/2024 | 1490 | NO | PETITION DISMISSED | Nil | Nil | OBJECTIO N PETITION U/S 34 OF ARBITRATI |
| | | | | Objection petition u/s 34 of arbitration & conciliation act | OMP (COMM.)/51/2021 | 06/04/2021 | M/S SHIV KUMAR DOHAREY VS GAIL INDIA LTD | | 9810449980 | 24/12/2024 | 1358 | NO | PETITION DISMISSED | Nil | Nil | OBJECTIO N PETITION U/S 34 OF ARBITRATI |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | 12, New Court Block-I | Petition U/s 34 of the Arbitration & Conciliation Act | OMP (COMM.)/15/2024 | 05/01/2015 | SURENDER KUMAR GOEL Vs M/S MOTILAL OSWAL SECURITES LTD.. | Sh. Sunil Goyal | 9811056767 | 03-12-24 | 3620 | NA | Disposed | NA | NA | Petition U/s 34 of the Arbitration & Conciliation |
| | | | 12, New Court Block-I | Petition U/s 34 of the Arbitration & Conciliation Act | OMP (COMM.)/16/2024 | 02/09/2014 | SHANTI GOEL Vs M/S MOTILAL OSWAL SECURITIES LTD. | Sh. Vikrant Maheshwari | 011-47194400 | 03-12-24 | 3745 | NA | Disposed | NA | NA | Petition U/s 34 of the Arbitration & Conciliation |
| | | | 12, New Court Block-I | Petition U/s 34 of the Arbitration & Conciliation Act | OMP (COMM.)/43/2021 | 3-7-21 | RAHUL SAVARA Vs SHIVRAJ KRISHAN GUPTA | Sh. SK Gandhi | 9810122555 | 18-12-24 | 1264 | NA | Disposed | NA | NA | Petition U/s 34 of the Arbitration & Conciliation |
| | | | 12, New Court Block-I | Petition U/s 34 of the Arbitration & Conciliation Act | OMP (COMM.)/64/2021 | 12-10-21 | SHIVRAJ KRISHNA GUPTA Vs RAHUL SAVARA | Sh. RK Gupta | 9999836766 | 18-12-24 | 1163 | NA | Disposed | NA | NA | Petition U/s 34 of the Arbitration & Conciliation |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM)/132/2023 | 4-3-23 | KAMOD KUMAR THAKUR Vs SANJAY KUMAR KAMAT | Sh. Sushil Kumar | 999967550 | 19-12-24 | 656 | Yes | DECREED | NA | NA | Suit for Recovery |
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | 6, New Court Block-I | Commercial | CS (COMM)497/2022 | 29-8-22 | EMU LINES PVT LTD VS GDCM LOGISTICS | UDAY KUMAR | 9810868162 | 11-12-24 | 835 | YES | CONTESTED | NOT FILED | NOT APPLICABLE | SUIT FOR RECOVERY |
| | | | 6, New Court Block-I | Commercial | OMP (COMM)13/2024 | 20-3-24 | BHARAT LALWANI VS GARIMA KUMAR | RAJAT SRIVASTAVA | 9811920714 | 19-12-24 | 274 | N/A | CONTESTED | NOT FILED | NOT APPLICABLE | SECTION 34 A & C ACT |
| | | | 6, New Court Block-I | Commercial | CS (COMM)4400/2020 | 17-12-20 | NIKE INNOVATE C V SUNNY ATHWAL | K.G.BANSAL | 26843455 | 23-12-24 | 1467 | YES | CONTESTED | NOT FILED | NOT APPLICABLE | TRADE MARK |

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | DATE DECISION | OF DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OF DATE EXECUTION /N DECREE | OF NUMBER OF EXECUTION | ACT OF DAYS SECTION |
|---------|--|------------|------------|-----------------|----------------------------|----------------------|--|--|------------------------|---------------|----------------------|--|-------------------------------------|-----------------------------|------------------------|---------------------|
| | | | | COMMERCIAL CASE | CS DJ/551/2020 | 03-11-2020 | C AND S ELECTRIC LTD Vs SUDHIR POWER LIMITED | RAHUL MALHOTRA | 9899218215 | 23-12-2024 | 1511 | YES | CONTESTED | | | |
| | | | | COMMERCIAL CASE | CS (COMM)/248/2021 | 09-07-2021 | M/S IMPERIAL CABLES PRIVATE LIMITED Vs CANARA BANK | Sahil Sharma | 9811072845 | 18-12-2024 | 1258 | YES | CONTESTED | | | |
| | | | | COMMERCIAL CASE | OMP (COMM.)/103/2023 | 10-11-2023 | ANT TRAVELS PRIVATE LIMITED Vs AXIS BANK LIMITED | MAREESH PRAVIR SAHA | 98000923 | 06-12-2024 | 392 | YES | CONTESTED | | | |
| | | | | COMMERCIAL CASE | EXECUTION (COMM.)/268/2023 | 08-05-2023 | M/S JMD CRANES Vs M/S THE INDURE PRIVATE LIMITE | --- | --- | 06-12-2024 | 578 | YES | CONTESTED | | | |
| | | | | COMMERCIAL CASE | CS (COMM)/5/2024 | 05-01-2024 | Hitanshu Gupta Vs M/s Trina Nre Transportation Ltd | APOORV AGARWAL | 8420524375 | 11-12-2024 | 341 | YES | CONTESTED | | | |
| 34 | MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT | SOUTH-EAST | 30 | nil | | | | | | | | | | | | |
| 35 | SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH-EAST | 39 | CS COMM | 780/23 | 17.02.2024 | MS SYBEX SUPPORT SERVICES VS THE INSTITUTE OF CHARTERED ACCOUNTANT OF INDIA | SAURABH SHARMA | 9654443186 | 10.12.2024 | 297 | NO | DECREED | NO | NO | |
| | | | | OMP (COM) | 2/2021 | 12.10.2023 | INDRAPRASTHA MEDICAL CORPORATION VS RAJ KUMAR | KARTIK BHAGAT | 8126399945 | 13.12.2024 | 428 | NO | DECREED | NO | NO | |
| | | | | EXECUTION COM- | 291/24 | 29.10.2024 | ZENITH ELECTROTECH PVT VS KASHMIRI LAL KATYAL | | | 17.12.2024 | 49 | NO | TRANSFERRED | No | No | |
| | | | | CS COMM | 828/23 | 12.09.2023 | MS OMP PERFECT LENS VS MANNAT MONGA | ROHIT BOHRA | 9911000651 | 18.12.2024 | 282 | NO | DECREED | NO | NO | |
| | | | | CS COMM | 483/23 | 19.05.23 | MD SHARIF KHAN VS MS P & G ENTERPRISE | | | 20.12.24 | 581 | NO | DECREED | NO | NO | |
| 36 | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | 209 | RECOVERY | 241/2021 | 07-12-2021 | M/S DIALMY TRIP TECH PVT. LTD. VS. SHUBHAM AGARWAL & ORS. | AMIT KUMAR SRIVASTVA VS. GURVINDER SINGH | | 21-12-2024 | 1109 | YES | CONTESTED | NIL | NIL | |
| | | | 209 | SECTION 34 | 08/2019 | 11-03-2019 | PAWAN HANSHVEDANT HELICOPTERS LTD. VS. HUGHES ANKUR COMMUNICATION INDIA LTD. | TOMAR VS. ANKUR MAHENDRU | | 10-12-2024 | 2094 | NO | CONTESTED | NIL | NIL | |
| | | | 209 | RECOVERY | 177/2023 | 27-05-2023 | PUNJAB AND SINDH BANK VS. ANKITA SHARMA | BK MISHRA VS. ANKUR PRATAP | | 03-12-2024 | 551 | YES | CONTESTED | NIL | NIL | |
| | | | 209 | RECOVERY | 53/2023 | 06-02-2023 | IDBI BANK LTD. VS. MANISH MITTAL | PARTHIV J. MEHTA VS. SURAJ TOMAR | | 10-12-2024 | 669 | YES | CONTESTED | NIL | NIL | |

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|---------|--|------------|---------------------------------------|----------------|--------------------|----------------------|---|---------------------------------------|------------------------|---------------|----------------------|--|-------------------------------------|------------------------------|------------------------|---------------------|
| | | | 209 | RECOVERY | 319/2023 | 29-08-2023 | CANARA BANK VS.M/S BOLT ENTERPRISES AND ANR. | SKUMAR VISHWAJEET VS. NAMAN AGGARWAL | - | 12-12-2024 | 468 | YES | CONTESTED | NIL | NIL | |
| | | | 209 | RECOVERY | 13/2023 | 06-01-2023 | M/S TELEBYTE PRODUCTS PVT.LTD. VS M/S ROYAL PLAZA | DEV SAGAR VS. SANDEEP MITTAL | - | 17-12-2024 | 706 | YES | CONTESTED | NIL | NIL | |
| | | | 209 | RECOVERY | 34/2023 | 23-01-2023 | MICRO9 MINECHEM INDUSTRIES VS. DINESH KHANDELWAL | VISHWA RANJAN KUMAR VS. ABHINAY GUPTA | - | 20-12-2024 | 692 | YES | CONTESTED | NIL | NIL | |
| 37 | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | NIL | | | | | | | | | | | | | |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH EAST | 201, New Building KKD | CS(COMM) | 102/2019 | 22.08.2019 | PARVEZ ANWAR VS RAIS AHMAD | SHAMIM KHAN | 9810249560 | 10.12.2024 | 1937 | - | CONTESTED | No Execution filed till date | | |
| | | | | CS(COMM) | 26/2024 | 24.02.2024 | RISHI PAL SHARMA VS SANCTITUDE COMMUNICATION DIGITAL MINING PVT LTD | SINDER SINGH ADHIKARI | 9811309971 | 13.12.2024 | 293 | - | CONTESTED | No Execution filed till date | | |
| | | | | CS(COMM) | 113/2019 | 28.09.2019 | MOHD YAMEEN VS M/S NICE PACK AND ANR | VISHAL TOMAR | 9999952668 | 20.12.2024 | 1910 | - | CONTESTED | No Execution filed till date | | |
| | | | | CS(COMM) | 17/2022 | 02.03.2022 | MEGH MEDITECH PRIVATE LIMITED VS SEAWAYS SHIPPING AND LOGISTICS LIMITED | NISHANT DAS | 9899385987 | 20.12.2024 | 1024 | - | CONTESTED | No Execution filed till date | | |
| 39 | SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT) | SHAHDARA | 301, New Court Building SHD/KKD/Delhi | CS(COMMERCIAL) | CS (COMM) 197/2024 | 26-03-2024 | UNION BANK OF INDIA VS VLJAY MOHAN ANR | AALOK KUMAR | 9911000126 | 04/12/2024 | 253 DAYS | YES | DECREED | EXECUTION NOT FILED | NO | |
| | | | 301, New Court Building SHD/KKD/Delhi | CS(COMMERCIAL) | CS (COMM) 74/2020 | 20/01/2020 | SWATCH AG & ORS VS LABHAM AGGARWAL | HARSH UPADHAYAY | 9310707170 | 09/12/2024 | 1785 DAYS | YES | DISMISSED | EXECUTION NOT FILED | NO | |
| | | | 301, New Court Building SHD/KKD/Delhi | CS(COMMERCIAL) | CS(666/2022) | 29/11/2022 | VEE PEE FABRIC PVT LTD PREVIOUSLY KNOWN AS MAPS CREATION PVT LTD VS P.H. SHAHUL HAMEED | KAUSHIK SCHETERJEE | 9654713565 | 11/12/2024 | 743 DAYS | YES | DECREED | EXECUTION NOT FILED | NO | |
| | | | 301, New Court Building SHD/KKD/Delhi | CS(COMMERCIAL) | CS (COMM) 565/2022 | 07/10/2022 | SHRI ASHISH JAIN PROP OF M/S MISHTI TRADING CO. VS SHRI GANGA RAM SHARMA PROP. OF M/S UNI | Mohd imran | 9953401655 | 19/12/2024 | 804 DAYS | YES | DECREED | EXECUTION NOT FILED | NO | |
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | SHAHDARA | ROOM NO 208 | Commercial | CS (COMM)/1/2019 | 03-04-2019 | CANARA BANK Vs MANOJ JAIN AND ANR | ABHISHEK RAINA | 9810168405 | 10-12-2024 | 2055 | Yes | DECREED | Execution not filed | nil | |
| | | | ROOM NO 208 | Commercial | CS (COMM)/55/2024 | 19-01-2024 | Bank Of Baroda Vs Hussain Amir Shekh | SUDHA SHUKLA | 9899913203 | 10-12-2024 | 326 | Yes | DECREED | Execution not filed | nil | |
| | | | ROOM NO 208 | Commercial | CS (COMM)/412/2023 | 18-08-2023 | SARAOGI SUPER SALES PVT. LTD. Vs JATA SHANKAR PRASAD | VARUN BEDI | 8285672608 | 13-12-2024 | 478 | Yes | DECREED | Execution not filed | nil | |

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|---------|--|------------|---------------------------------------|----------------|----------------------|----------------------|--|-----------------|------------------------|------------------------|----------------------|--|--|-----------------------------|--------------|-------------------------------|----------------|
| | | | ROOM NO 208 | Commercial | CS (COMM)/266/2020 | 17-02-2020 | LEVER FINVEST PRIVATE LIMITED Vs VIVEK HARIVYASI | SANJEEV NIRVANI | 9818944000 | 16-12-2024 | 1744 | Yes | DECREED | Execution not filed | nil | | |
| | | | ROOM NO 208 | Commercial | CS (COMM)/272/2020 | 01-08-2019 | HAREY KRISHNA CORPORATION Vs SERVOTECH POWER SYSTEMS | ANKIT MIGLANI | 7276358720 | 24-12-2024 | 1947 | Yes | DISMISSED | Execution not filed | nil | | |
| | | | ROOM NO 208 | | CS (COMM)/156/2021 | 12-03-2021 | SURESH KUMAR SHARMA Vs HIMANSHU MITTAL | VIKASH BHATIA | 9811379676 | 24-12-2024 | 1368 | Yes | DECREED | Execution not filed | nil | | |
| 41 | SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT | SHAH DAR A | 303, New Court Building SHD/KKD/Delhi | EXECUTION | EX COM-87/2024 | 08-05-2024 | M/S SUNDRAM FINANCE LTD VS GAURAV M | | 9911000126 | 04/12/2024 | 205 | YES | DECREED | EXECUTION NOT FILED | NO | | |
| | | | 303, New Court Building SHD/KKD/Delhi | EXECUTION | EX COM- 95/2024 | 15/05/2024 | RIHANA KHAN VS MOHD SALIM KHAN | | | 09/12/2024 | 205 | YES | DISMISSED | EXECUTION NOT FILED | NO | | |
| | | | 303, New Court Building SHD/KKD/Delhi | MISC DJ | MISC DJ- 979/2024 | 10/12/2024 | RIHANA KHAN VS MOHD SALIM KHAN | | | 11/12/2024 | 1 | YES | DECREED | EXECUTION NOT FILED | NO | | |
| | | | 303, New Court Building SHD/KKD/Delhi | CS(COMMERCIAL) | CS (COMM) 394/2023 | 07/08/2023 | STATE BANK OF INDIA VS SACHIN VERMA | | | 19/12/2024 | 121 | YES | DECREED | EXECUTION NOT FILED | NO | | |
| | | | 303, New Court Building SHD/KKD/Delhi | MISC DJ | MISJ DJ NO 1001/2024 | 19/12/2024 | PUNJAB NATIONAL BANK VS RAJESH BABBAR & ORS. | | | | 5 | YES | | EXECUTION NOT FILED | NO | | |
| 42 | SH. PAWAN KUMAR MATTO DJ (COMM-04) | SHAH DAR A | C.No 304 | | CS (COMM)/283/2023 | | PUNJAB NATIONAL BANK VS POOJA ENTERPRISES | | 29-05-2023 | JYOTI GAUTAM | 7000041067 | 13-12-2024 | 564 DAYS | - | DECREED | Execution not filed till date | |
| | | | | | CS (COMM)/548/2022 | | ANIL MITTAL VS VVN TRADING PVT. LTD. | | 27-09-2022 | ARJUN SANJAY | 9899500164 | 23-12-2024 | 818 DAYS | - | DECREED | Execution not filed till date | |
| | | | | | CS (COMM)/594/2022 | | GAURAV JAIN VS PARVEZ AHMED | | 11-10-2022 | ANIL DAGAR | 9899372907 | 17-12-2024 | 780 DAYS | - | DECREED | Execution not filed till date | |
| 43 | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | NORTH-WEST | 406 | Civil | OMP COMM-85/2023 | 11-08-2023 | PREM LATA VS GOPAL GOYAL AND ANR. | | | BRIJENDRA PRATAP SINGH | | 07-12-2024 | | | CONTESTED | | |
| | | | | | CS(COMM)-285/2020 | 23-12-2020 | KUMAR BUILDERS Vs THE COMMISSIONER NORTH MUNICIPAL CORPORATION | simran sharma | | | | 12-12-2024 | | | CONTESTED | | |

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|---------|---|------------|------------|-----------------|------------------------|----------------------|--|-------------------------------------|------------------------|------------------|----------------------|--|--|----------------------------|------------------------------|---------------|
| 47 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | 603 | Commercial Suit | CS COMM. 204/2023 | 21.04.2023 | SUNITA MITTAL VS MUKESH SINGH | ASHUTOSH LOHIYA, SHUBHAM SRIVASTAVA | 9810120000, 8010015536 | 13.12.2024 | 602 | NO | DECREED | NIL | NIL | RECOVERY SUIT |
| | | | 603 | Commercial Suit | COUNTER CLAIM. 32/2023 | 20.09.2023 | MUKESH SINGH VS SUNITA MITTAL | SHUBHAM SRIVASTAVA, ASHUTOSH LOHIYA | 8010015536, 9810120000 | 16.12.2024 | 453 | NO | DISMISSED | NIL | NIL | RECOVERY SUIT |
| | | | 603 | Commercial Suit | CS COMM. 149/2023 | 25.03.2023 | AYUSHMAAN EDUCATION AND WELFARE FOUNDATION VS ARCHANA CHHIKARA | DEEPENDER HOODA, MOHIT BEDI | 9811300296, 9716805553 | 20.12.2024 | 636 | NO | DISMISSED | NIL | NIL | RECOVERY SUIT |

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|---------|--|------------|------------|-----------------------------|------------------------|----------------------|---|---------------------------------------|------------------------|---------------|----------------------|--|-------------------------------------|----------------------------|--------------------------------|----------------|
| 48 | SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT. | SOUTH WEST | 613 | Commercial Suit | CS (COMM)/64/ 2019 | 25-04-2019 | JAGDSIH PRASAD GOYAL Vs RAJAN CHUGH | Sh. Manjiv Kumar Pathak | 9968199198 | 19-12-2024 | 2065 | DISMISSED | NA | NA | NIL | RECOVERY |
| | | | 613 | Commercial Suit | CS (COMM)/123/ 2024 | 27-02-2024 | Sanjog Jain Vs Kamal Enterprises | Sh Sudhir Khatke | 9311041979 | 12-12-2024 | 289 | DECREED | NA | NA | NIL | RECOVERY |
| | | | 613 | Commercial Suit | CS (COMM)/168/ 2024 | 22-03-2024 | M/s Fire Engineering Technology Vs M/s Flying Fire Services Pvt Ltd | Sh Ravi Kant | 9540222267 | 10-12-2024 | 263 | DECREED | NA | NA | NIL | RECOVERY |
| | | | 613 | Commercial Suit | CS (COMM)/263/ 2024 | 16-05-2024 | UCO BANK Vs Sh Pravesh Kumar Khanna | Sh Sunil Kumar | 9971955807 | 20-12-2024 | 218 | DECREED | NA | NA | NIL | RECOVERY |
| | | | 613 | Objection U/O 9 Rule 13 CPC | MISC DJ ADJ/3896/ 2024 | 28-08-2024 | BIRJA NAND KATARIA Vs RAJU RAM AND ANR | Sh Jitender Kumar Garg | 9810511644 | 03-12-2024 | 97 | DISMISSED | NA | NA | NIL | Og RULE 13 CPC |
| 49 | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH WEST | 614 | COMMERCIAL SUIT | CS(COMM)/559/2023 | 19-12-2023 | SHYAM SUNDER GARG Vs MR. KARAN SINGHAL | MR. VINAY GARG | 9015623262 | 18.12.2024 | 365 DAYS | NIL | DECREED | NIL | NIL | NIL |
| | | | 614 | COMMERCIAL SUIT | CS(COMM)/71/2021 | 19.02.2021 | M/S SHUBHAM INFRA TECH VS THEM GULISTAN OPERATIVE CGHS | MR. SATISH MISHRA | 8860455133 | 24.12.2024 | 1404 DAYS | NIL | DISMISSED | NIL | NIL | NIL |
| | | | 614 | MISCELLANEOUS | MISC DJ ADJ/18/2024 | 12.01.2024 | JAGAN NATH GUPTA Vs SOHAN LAL GUPTA | MR. A.K. PANDEY | 9312982075 | 11.12.2024 | 334 DAYS | NIL | DISMISSED | NIL | NIL | NIL |
| | | | 614 | ARBITRATION | OMP(COMM)/3/2024 | 04.03.2024 | SHILPA VERMA VS HDFC BANK LTD | MR. GAGAN KUMAR SINGHAL | 8860538313 | 19.12.2024 | 290 DAYS | NIL | SET ASIDE | NIL | NIL | NIL |
| | | | 614 | ARBITRATION | ARB.A.(COMM)/05/2024 | 05.04.2024 | ASHUTOSH YADAV VS PUNJAB NATIONAL BANK | MR. VIKAS NAIN | 8860604258 | 21.12.2024 | 260 DAYS | NIL | REJECTED | NIL | NIL | NIL |
| 50 | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04 | SOUTH WEST | 509 | CS(COMM) | 554/2023 | 14.12.2023 | INDOLOG LOGISTICS PVT LTD VS KANCHANKUMAR KARN VANJIYA PVT LTD. | SANDEEP KUMAR KARN | 9810934697 | 04.12.2024 | 356 DAYS | YES | CONTESTED-DECREED | NIL | NIL | NIL |
| | | | 509 | CS(COMM) | 62/2021 | 18.02.2021 | M/S ALP OVERSEAS PVT LTD VS M/S PRECITECH ENCLOSEURES SYSTEMS PVT. LTD. | KULVINDER SINGH | 9818143967 | 09.12.2024 | 1390 DAYS | YES | CONTESTED-DECREED | NIL | NIL | NIL |
| | | | 509 | CS(COMM) | 460/2023 | 03.10.2023 | INDIAN OVERSEAS BANK VS KISHOR KUMAR | MUNISH CHANDER JOSHI /SACHIN BHARGAVA | 9711008269 | 10.12.2024 | 434 DAYS | NO | CONTESTED-DECREED | NIL | NIL | NIL |
| | | | 509 | CS (COMM) | 412/2023 | 06.03.2021 | ANIL RAHEJA VS VINOD PARASHAR | SURENDER CHAUDHARY | 9990416778 | 16.12.2024 | 1381 DAYS | NO | CONTESTED-DISMISSED | NIL | NIL | NIL |
| | | | 509 | CS(COMM) | 187/2020 | 03.12.2020 | STATE BANK OF INDIA VS RAKESH KUMAR SINHA | R. K. SINHA | 9811255673 | 19.12.2024 | 1477 DAYS | YES | CONTESTED-DECREED | NIL | NIL | NIL |
| | | | 509 | CS(COMM) | 35/2020 | 18.01.2020 | MANVI IMPEX VS M/BIRD CLOTHING | SIVIVEK KATARIA | 9999137818 | 23.12.2024 | 1801 DAYS | | CONTESTED-DISMISSED | NIL | NIL | NIL |

| SR. NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | DATE DECISION | OF DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OF DATE EXECUTION /N DECREE | NUMBER OF EXECUTION | ACT OF DAYS SECTION |
|---------|-------|----------|------------|-----------|----------|----------------------|---|----------------|------------------------|---------------|----------------------|--|-------------------------------------|-----------------------------|---------------------|---------------------|
| | | | 509 | CS(COMM) | 122/2021 | 22.03.2021 | SUMIT KHURANA VS PAWAN CHOPRA | SURENDER KUMAR | 9911073252 | 23.12.2024 | 1372 DAYS | | CONTESTED-DECREED | NIL | NIL | NIL |
| | | | 509 | OMP(COMM) | 12/2020 | 05.03.2020 | SUDHIR KUMAR AGGARWAL VS M/S BMA STOCK BROKING AND ORS. | P K BHARDWAJ | 9811325484 | 24.12.2024 | 1755 DAYS | | CONTESTED-ASIDE | SETNIL | NIL | NIL |